

## The Gazette



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NEW DELHI, SATURDAY, DECEMBER 5, 1953. ✓✓

## PART I—Section 4

Notifications regarding Appointments, Promotions, Leave, etc., of Officers issued by the Ministry of Defence

## MINISTRY OF DEFENCE

New Delhi, the 5th December 1953

(Ministry of Defence)

Furlough &amp; Leave

No. 1371.—Shri P. K. Jain (Offg. Grade III Officer of the C.S.S.), Section Officer, Min. of Def. was granted earned leave for 13 days from 19th Oct. 1953 to 31st Oct. 1953 (with permission to prefix closed holidays from 15th to 18th Oct. 1953 and suffix Sunday, the 1st Nov. 1953).

V. S. MATTHEWS, Dy. Secy.

## NATIONAL CADET CORPS

No. 1372.—The following promotions are made:—

2/Lts. to be Lts.

Uttar Pradesh

S. S. MALHOTRA (NCC/2400), 12th Feb. 1952 with seniority from 12th Feb. 1949.

Punjab

Jagir Singh (NCC/1466), 1st Sep. 1953.

Gurbachan Singh (NCC/1471), 15th Oct. 1953.

Bishan Singh (NCC/1472), 19th Oct. 1953.

Prem Singh (NCC/1475), 19th Oct. 1953.

No. 1373.—The undermentioned N.C.C. Officers of the Junior Division, N.C.C. are permitted to relinquish their commissions:—

Punjab

Third Officer Karam Singh (NCCJ/7174), 5th May 1953.

Bihar

Second Officer K. Thakur (NCCJ/1134), 24th July 1953.

Third Officer A. J. Osta (NCCJ/1101), 30th July 1952.

H. C. SARIN, Dy. Secy.

## JOINT CIPHER BUREAU

No. 1374.—Shri J. S. Rekhi, permt. Chief Technical Production Officer, is granted 18 days' earned leave, 11th Nov. 1953.

V. S. MATTHEWS, Dy. Secy.

(Army Branch)

No. 1375.—The following appointments are made:—

COMDS. &amp; STAFF

To be an Offg. Corps. Comdr.

Maj.-Gen. (L/Lt.-Gen.) P. N. Thapar (IA-558), 1st Sep. 1953.

To be Area Comdrs.

Maj.-Gen. D. S. Brar (IA-820), 9th Nov. 1953.

Brig. K. P. Dhargalkar (978-AI), and is granted actg. rank of Maj.-Gen.; 24th Oct., 1953.

To be Comdr. Infy. Div.

Brig. (A/Maj.-Gen.) U. C. Dubey (IA-562), 31st Oct., 1953.

K. C. JAIN, Dy. Secy.

## OFFICE OF THE C.A.O.

On transfer from M.G.O. Br., Shri R. C. Jain, Offg. O. S., is appointed in the same capacity until further orders vice Shri I. B. Gulati transferred on promotion, 14th Oct. 1953 (A.N.).

Shri A. D. Anand, tempy. Supdt., to be Offg. O. S., until further orders, vice Shri F. C. Aggarwal on leave, 5th Oct. 1953.

## ARMY HEADQUARTERS

A. S. E. C.

On return from leave, Shri Ayodhya Prasad, Offg. O. S., is appointed in the same capacity until further orders vice Shri Jagdish Chander Jain vacated, 2nd Nov. 1953.

## G. S. Branch

On transfer from C.A.O.'s Office, Shri R. C. Jain, offg. O. S., is appointed in the same capacity until further orders vice Shri Ram Singh proceeded on leave, 4th Nov. 1953.

## M. G. O. Branch

Shri Mahan Singh, offg. O. S., continues in the same capacity until further orders vice Shri R. C. Jain transferred, 14th Oct. 1953 (A.N.).

V. S. MATTHEWS, Dy. Secy.

## REGULAR ARMY

## Short Service Regular Commission

The undermentioned from Pepsu Forces, is granted a short service regular commission for a period of three years in the rank of Lt. w.e.f. 1st Apl. 1951, with seniority as indicated against his name:—

GURBAKSH SINGH (ex-SS 15213 now SS 16076), Infy., with seniority as 2/Lt. from 7th Aug. 1946 and as Lt. from 7th Aug. 1948.

K. C. JAIN, Dy. Secy.

## REGULAR ARMY—ARMY MEDICAL CORPS

## (Permanent Regular Commission)

To be Lt. (on probation)

Amarjit Singh CHAHAL, M.B., B.S. (Pb) (MR-586), 28th Sep. 1953.

N. J. KAMATH, Dy. Secy.

## TERRITORIAL ARMY

## Territorial Commission

The undermentioned *ex-state* force officer is granted a Territorial Commission w.e.f. 1st Sep. 1952, with seniority in that rank as indicated against his name:

To be Lt. (on probation)

SAHI RAM (*ex-GR* 120 now TA 40283), Infy. as 2/Lt. from 11th Mar. 1945 and as Lt. from 11th Mar. 1948.

K. C. JAIN, Dy. Secy.

**No. 1376.**—The following appointments are made for a period of 3 years under A.I.15/S/48:—

## REGULAR ARMY—ARMY MEDICAL CORPS

(Short Service Regular Commissions)

To be Lts. (on probation)

Vakkalanka Venkata Surya KAMESWARA RAO, M.B., B.S. (Mad) (MS-5655), 17th Aug. 1953.

Subhash DE, M.B., B.S. (Cal) (MS-5717), 5th Oct. 1953.

Parmatma Parshad NAYAR, M.B., B.S (Pb) (MS-5719), 5th Oct. 1953.

Purushottam Krishna GQEL, M.B., B.S. (Luck) (MS-5721), 5th Oct. 1953.

Basrur Gurudatha RAO, M.B., B.S. (Andhra) (MS-5722), 5th Oct. 1953.

N. J. KAMATH, Dy. Secy.

**No. 1377.**—The undermentioned officer is granted the local rank of Lt.-Gen., without effect on pay and pension, whilst employed as Offg. Comdr., XI Corps.:—

Maj.-Gen. P. N. Thapar (IA-558), 1st Sep. 1953.

K. C. JAIN, Dy. Secy.

**No. 1378.**—The following officers are confirmed:—

## REGULAR ARMY

## Army Medical Corps. (EX-I.M.S.)

(Emergency Commissions)

Maj. A. K. Choudhuri (M-13066); 2nd Oct. 1942.  
 Maj. P. K. Basu (M-13572); 25th Dec. 1942.  
 Maj. S. K. Ray Chaudhuri (M-17711); 7th May 1943.  
 Maj. C. R. Chakraverti (M-13986); 3rd May 1943.  
 Maj. H. C. Paliwal (MZ-23927); 19th Oct. 1944.  
 Maj. J. C. Das (M-24684); 21st May 1944.  
 Maj. K. R. Madhavan (M-733); 6th Apl. 1942.  
 Maj. B. D. Misra (M-6802/267); 12th Mar. 1945.  
 Maj. S. C. Maitra (M-21433); 14th Jan. 1944.  
 Maj. J. C. Sen (M-13933); 14th Mar. 1943.  
 Maj. V. P. Jacob (M-21255); 14th Dec. 1943.  
 Maj. A. Sen Gupta (M-18730); 7th Aug. 1943.  
 Maj. C. R. Krishnamurthy (M-24216); 9th Apl. 1943.  
 Maj. H. Lakshmi Narayana (M-20729); 20th Nov. 1943.  
 Maj. N. C. Duttagupta (M-6802/45); 29th July 1944.  
 Maj. S. Mukerji (M-17787); 11th June 1943.  
 Maj. P. Doraiswamy (M-22647); 20th Feb. 1944.  
 Maj. S. Das Gupta (M-6802/69); 14th Aug. 1944.  
 Maj. J. N. Dutt (M-13356); 16th Nov. 1942.  
 Maj. K. C. Ganguly (M-24636); 23rd Mar. 1944.  
 Maj. V. K. Bopardikar (M-6802/428); 15th Aug. 1945.  
 Maj. M. R. Jagannathan (M-24102); 7th Sep. 1942.  
 Maj. M. S. Muthukumarasami (M-21406); 15th Nov. 1943.  
 Maj. J. S. Puri (M-24579); 15th Mar. 1944.  
 Maj. S. C. Vij (M-13221); 11th Nov. 1942.  
 Maj. T. R. Subramaniam (M-13520); 8th Jan. 1943.  
 Maj. U. R. Ghosh (M-24687); 15th May 1944.  
 Maj. H. D. Grover (M-13525); 8th Jan. 1943.  
 Maj. H. P. Gnanaolivu (M-13542); 8th Jan. 1943.  
 Maj. P. Ramakrishnamurthy (M-21267); 15th Feb. 1944.  
 Maj. G. S. Athwal (M-13847); 18th Feb. 1943.  
 Maj. Y. V. S. Murthy (M-6802/187); 20th Nov. 1944.

Maj. J. K. Adak (M-21335); 21st Feb. 1944.  
 Capt. M. L. Paul (M-17790); 8th June 1943.  
 Capt. S. K. Das (M-13359); 28th Nov. 1942.  
 Capt. U. S. Notyal (M-18543); 7th July 1943.  
 Capt. S. Chakrabarty (M-6802/294); 19th Apl. 1945.  
 Capt. O. P. Khanna (M-18594); 8th July 1943.  
 Capt. J. K. Jindal (M-18737); 7th Aug. 1943.  
 Capt. P. C. S. Roy (M-18795); 14th Sep. 1943.  
 Capt. P. K. Chakraborti (M-18800); 14th Sep. 1943.  
 Capt. J. N. Chatterjee (M-18808); 14th Sep. 1943.  
 Capt. G. P. Ghose (M-18809); 14th Sep. 1943.  
 Capt. M. C. Adhikari (M-6802/426); 15th Aug. 1945.  
 Capt. J. P. Mohanty (M-6802/114); 20th Sep. 1944.  
 Capt. H. R. Varadarajan (M-6802/60); 9th Aug. 1944.  
 Capt. T. Kadirvelu (M-6802/399); 18th July 1945.  
 Capt. S. Chaudhuri (M-20723); 20th Nov. 1943.  
 Capt. B. S. Sidhu (M-20852); 14th Nov. 1943.  
 Capt. G. D. Kapur (M-20840); 14th Nov. 1943.  
 Capt. C. S. Nagarajan (M-20798); 13th Dec. 1943.  
 Capt. K. J. Raju (M-20811); 13th Dec. 1943.  
 Capt. D. Nath (M-24130); 18th Dec. 1943.  
 Capt. B. P. Singh (M-6802/64); 11th Aug. 1944.  
 Capt. T. C. Prabhakar (M-6802/6); 8th July 1944.  
 Capt. M. K. Nayak (M-21411); 15th Jan. 1944.  
 Capt. S. M. Krishnan (M-22813); 19th Jan. 1944.  
 Capt. M. A. Ramaswamy (M-22695); 20th Jan. 1944.  
 Capt. D. R. Das (M-24571); 19th Mar. 1944.  
 Capt. T. D. Bhattacharya (M-24565); 19th Mar. 1944.  
 Capt. C. R. De (M-24570); 19th Mar. 1944.  
 Capt. S. P. Verma (M-24587); 13th Mar. 1944.  
 Capt. J. C. Chug (M-6802/365); 16th June 1945.  
 Capt. T. G. C. Panikkar (M-6802/368); 14th June 1945.  
 Capt. R. K. Gupta (M-6802/77); 18th Aug. 1944.  
 Capt. B. P. Gupta (M-6802/42); 21st July 1944.  
 Capt. M. S. Khera (M-6802/65); 13th Aug. 1944.  
 Capt. A. K. Nilakantan (M-6802/67); 14th Aug. 1944.  
 Capt. V. K. Visvanathan (M-6802/72); 15th Aug. 1944.  
 Capt. S. Venkataraman (M-6802/78); 18th Aug. 1944.  
 Capt. N. Narayanaswamy (M-6802/79); 18th Aug. 1944.  
 Capt. H. S. Anand (M-6802/113); 20th Sep. 1944.  
 Capt. H. S. Gill (M-6802/369); 21st June 1945.  
 Capt. K. Kumar (M-6802/108); 14th Sep. 1944.  
 Capt. B. N. Ghose (M-6802/133); 9th Oct. 1944.  
 Capt. K. N. A. Rao (M-6802/147); 19th Oct. 1944.  
 Capt. A. B. Ray (M-6802/137); 14th Oct. 1944.  
 Capt. B. K. Bardhan (M-6802/156); 24th Oct. 1944.  
 Capt. S. Kundu (M-6802/198); 3rd Dec. 1944.  
 Capt. I. S. Dhingra (M-6802/177); 16th Nov. 1944.  
 Capt. K. S. Isar (M-6802/182); 19th Nov. 1944.  
 Capt. B. C. Bhoil (M-6802/188); 21st Nov. 1944.  
 Capt. K. Singh (M-6802/190); 21st Nov. 1944.  
 Capt. G. Singh (M-6802/202); 14th Dec. 1944.  
 Capt. H. L. Dutta (M-6802/225); 17th Jan. 1945.  
 Capt. V. D. Paliwal (M-6802/220); 15th Jan. 1945.  
 Capt. J. C. Karmakar (M-6802/292); 15th Apl. 1945.  
 Capt. L. Sathyanagaswarn (M-6802/227); 19th Jan. 1945.  
 Capt. S. N. Mazumdar (M-6802/405); 18th July 1945.  
 Capt. K. V. Rao (M-6802/248); 15th Feb. 1945.  
 Capt. K. V. Subrahmanyam (M-6802/256); 15th Feb. 1945.  
 Capt. J. Prashad (M-6802/302); 23rd Apl. 1945.  
 Capt. S. T. Ohol (M-6802/298); 21st Apl. 1945.  
 Capt. B. K. Basu (M-6802/279); 19th Mar. 1945.  
 Capt. M. R. Ratra (M-6802/374); 15th June 1945.  
 Capt. J. S. Patheja (M-6802/271); 3rd Mar. 1945.  
 Capt. C. Kalra (M-6802/275); 5th Mar. 1945.  
 Capt. K. M. Banik (M-6802/330); 18th May 1945.  
 Capt. P. K. Basu Roy (M-6802/329); 19th May 1945.  
 Capt. N. R. Banerjee (M-6802/378); 20th June 1945.  
 Capt. V. Ranganathan (M-6802/322); 19th May 1945.  
 Capt. K. V. B. Menon (M-6802/321); 20th May 1945.

Capt. B. B. Krishnachar (M-6802/323); 20th May 1945.

Capt. A. V. Rao (M-6802/452); 11th Sep. 1945.

Capt. K. S. George (M-6802/366); 14th June 1945.

Capt. S. C. Pant (M-6802/420); 1st Aug. 1945.

Capt. I. C. Khanna (M-6802/419); 15th Aug. 1945.

Capt. R. Singh (M-6802/391); 19th July 1945.

Capt. P. N. Trikha (M-6802/390); 19th July 1945.

Capt. K. L. Chopra (M-6802/410); 14th Aug. 1945.

Capt. S. K. Kudva (M-6802/424); 10th Aug. 1945.

Maj. (Miss) M. Butt (M-18578); 18th June 1943.

Maj. (Miss) F. E. Freitas (M-20835); 11th Dec. 1943.

Capt. (Miss) M. E. Lazarus (M-6802/121); 6th Sep. 1944.

Capt. (Mrs.) N. K. Biswas (M-6802/402); 20th May 1945.

**No. 1379.**—The undermentioned officers on probation are confirmed:—

REGULAR ARMY—ARMY MEDICAL CORPS.

(Short Service Regular Commissions)

Lt. S. P. Baweja (MS-5450), 1st Nov. 1951.

Lt. (Miss) K. K. Sandhu (MS-5526), 17th Sep. 1952.

Lt. G. P. Christian (MS-5535), 26th Sep. 1952.

N. J. KAMATH, Dy. Secy.

**No. 1380.**—The following promotions are made:—

REGULAR ARMY

Regular Commissions

Lts. to be Capts.

J. S. Sandhu (IC 3367), Engineers, 2nd Mar. 1950.

Raj Mohan Singh (IC 2992), A. S. C., 22nd Mar. 1950.

2/Lts. to be Lts.

R. C. Menasse (IC 5325), Artillery, Ashutosh Kumar (IC 5327), Signals, S. N. Dutt (IC 5373), Armoured Corps, and A. K. Bhandari (IC 5432), Artillery, 10th June 1953.

K. C. JAIN, Dy. Secy.

REGULAR ARMY—ARMY MEDICAL CORPS.

(Permanent Regular Commission)

Lt. to be Capt. (on probation)

R. N. Vaishnav (MR-583), 4th Mar. 1953 with seniority from 4th Sep. 1952.

Army Medical Corps. (ex-I.M.S.)

(Emergency Commissions)

Capt. to be Maj. s.

P. K. Chakraborti, M.B. (Cal) (M-18800); 9th Aug. 1953.

G. P. Ghose, M.B. (Cal) (M-18809); 9th Aug. 1953.

REGULAR ARMY—ARMY MEDICAL CORPS.

(Short Service Regular Commissions)

Lts. to be Capts.

S. P. Baweja (MS-5450); 1st Nov. 1952.

(Miss) K. K. Sandhu (MS-5526); 17th Sep. 1953.

G. P. Christian (MS-5535); 26th Sep. 1953.

Lts. to be Capts (on probation)

G. P. Sharma (MS-5610), 23rd Sep. 1953.

N. K. Krishnan (MS-5618), 24th Sep. 1953.

REGULAR ARMY

Army Dental Corps

Permanent Regular Commissions

Capt. to be Maj. s.

G. P. NAYAR (DR-10032), 13th Oct. 1953.

N. S. LIKHARI, (DR-10017), 13th Oct. 1953.

N. J. KAMATH, Dy. Secy.

ARMY SERVICE CORPS (AT)

To be Risldr.

25723-IO Pd. Ag. Risldr. Mohinder Singh, 12th Aug. 1953.

S. R. GURUSWAMY, Under Secy.

**No. 1381.**—The undermentioned officer is permitted to relinquish his commission:—

REGULAR ARMY

Short Service Regular Commission

Lt. (T/Capt.) S. H. Paranjpye (SS 13936), Artillery, 11th Nov. 1952.

(This cancels M. of D. Notn. No. 1005, dated 5th Sep. 1953 in so far as it relates to the relinquishment of commission of this officer).

K. C. JAIN, Dy. Secy.

**No. 1382.**—The undermentioned officer is permitted to relinquish his commission under Release Regs. (I.A.):—

INDIAN LAND FORCES—INDIAN MEDICAL SERVICE

(Seconded to Indian Army Medical Corps)

(Emergency Commission)

Capt. P. K. Mookherjee (M-13693), 26th July 1947.

N. J. KAMATH, Dy. Secy.

**No. 1383.**—The undermentioned officer is permitted to relinquish his commission under Release Regs. (I.A.):—

REGULAR ARMY

Emergency Commission

Lt. (T/Capt.) S. A. Kareem (IEC 7025), Bihar, 30th Apl. 1948.

**No. 1384.**—The undermentioned officer is permitted to relinquish his commission and retire from service on grounds of ill-health:—

REGULAR ARMY

Emergency Commission

Lt. (A/Capt.) Nagindar Singh (IEC 9464), Sikh, 27th Nov. 1951.

**No. 1385.**—The undermentioned officer is permitted to relinquish his commission and retire from service:—

REGULAR ARMY

Short Service Regular Commission

Lt. (A/Capt.) Tirath Singh (SS 14940), Artillery, 11th Sep. 1953.

K. C. JAIN, Dy. Secy.

**No. 1386.**—The undermentioned officer is permitted to relinquish his emergency commission and to retire from service under A.I. 49/S/47:—

REGULAR ARMY

Army Medical Corps (Ex-IMD/BC)

Capt. P. F. D'Mellow, (M-24126), 1st July 1953.

N. J. KAMATH, Dy. Secy.

**No. 1387.**—The undermentioned officer is permitted to relinquish the offg. apptt.:—

ARMY HEADQUARTERS

G. S. Branch

Shri Jagdish Chander Jain, offg. C.S.O. Grade III, 19th Oct. 1953.

V. S. MATTHEWS, Dy. Secy.

**No. 1388.**—The undermentioned Lecturer in Physics, National Defence Academy, Dehra Dun, relinquished his apptt. w.e.f. the date shown against his name:—

INSTRUCTIONAL ESTABLISHMENT

Shri G. V. Pillai, 1st Oct. 1953.

C. D. SHARMA, Dy. Secy.

**No. 1389.**—The services of the undermentioned tempy. Asstt. Supdt. of Development, T.D.E. Veh., Ahmednagar, were terminated w.e.f. the date shown against his name:—

INDIAN ORDNANCE SERVICES

Shri S. C. Chakravarty, 25th Oct. 1953.

C. D. SHARMA, Dy. Secy.

**No. 1390.**—The undermentioned officers are granted leave:—

ARMY HEADQUARTERS

G. S. Branch.

Shri S. K. Nair, Technical Officer, is granted earned leave for 48 days, 17th Aug. 1953.

(M. of D. Notn. No. 1066, dated 19th Sep. 1953, in so far as it relates to the grant of leave to the officer is cancelled.)

Shri L. N. Gupta, tempy. C.G.O., is granted earned leave for 46 days, 9th Nov. 1953

Q. M. G's Branch

Shri Brij Behari Lal, permt. O.S. is granted 1 month and 18 days' privilege leave, 23rd Nov. 1953.

M. G. O. Branch

Shri Anand Swaroop Sharma, O.S., is granted 16 days' privilege leave, 21st Sep. 1953.

Shri G. S. Gupta, tempy. Junior Scientific Officer, is granted 31 days' earned leave, 29th Oct. 1953.

E-in-C's Branch

Shri V. K. Gupta, S.O. III, is granted 45 days' earned leave, 4th June 1953.

V. S. MATTHEWS, Dy. Secy.

M. E. S.

Shri D. C. D'Souza, offg. S.E., S.O.I(W), C.E's office Ranchi, 33 days' earned leave, 20th Aug. 1951, 23 days' earned leave, 24th Dec. 1951, 20 days' leave on half pay, 16th Jan. 1952.

Shri P. A. Sheith, offg. A.E.E. (E/M) IEM C.E's office, Ranchi, 16 days' earned leave, 27th Jan. 1953.

Shri Manohar Lal, offg. Asstt. Arch. C.E's office Ranchi, 18 days' earned leave, 9th July 1953.

Shri S. K. Bose, tempy. A.E.E. (B/R), S.O. 3(P) C.E's office, Ranchi, 42 days' earned leave, 1st Sep. 1953.

Shri R. K. Mazumdar, tempy. A.E.E. (B/R) S.O. 3 C.E's office, Ranchi, 8 days' earned leave, 11th Sep. 1953.

Shri M. V. Raman, offg. E.E., S.O. 2 C.E's office, Ranchi, 30 days' earned leave, 14th Sep. 1953.

Shri A. K. Mukherjee, tempy. A.E.E. (B/R) A.G.E. Panagar, 10 days' earned leave, 14th Sep. 1953.

Shri B. K. Roy Chowdhury, tempy. C.L.O. E.S.D.(M) Kankinara, 30 days' earned leave, 14th Sep. 1953.

Shri S. K. Sarkar, tempy. A.E.E. (E/M) A.G.E., E.S.D.(M) Kankinara, 24 days' earned leave, 21st Sep. 1953.

Shri R. C. Sharma, tempy. A.E.E. (E/M) A.G.E., E.S.D.(M) Kankinara, 30 days' earned leave, 21st Sep. 1953.

Shri J. R. Gulati, offg. S.W., C.E's office, Ranchi, 31 days' earned leave, 29th Sep. 1953.

Shri I. D. Jain, tempy. A.E.E. (E/M) S.O. 3 C.E's office Ranchi, 16 days' earned leave, 29th Sep. 1953.

Shri S. C. Biswas, offg. A.S.W., C.E's office, Ranchi, 18 days' earned leave, 19th Oct. 1953.

Shri B. K. Khan, offg. Asstt. Arch. C.E's office, Ranchi, 13 days' earned leave, 19th Oct. 1953.

Shri S. C. Chakravorty, offg. E.E., S.O. 2(Plg.) C.E's office, Ranchi, 4 days' earned leave, 19th Oct. 1953.

Shri Hanumantha Rao, tempy. A.E.E., A.G.E., Deolali, 9 days' earned leave, 7th Apl. 1953.

Shri Daulat Ram tempy. A.E.E.(B/R), A. G.E.(E), Jubbulpore, 6 days' earned leave, 16th May, 1953, 15 days' earned leave, 15th June 1953.

Shri L. R. Prasannam, tempy. A.E.E.(E/M), A.G.E., Kalyan, 23 days' earned leave, 13th Aug. 1953.

Shri G. Balakrishna Menon, tempy. C.A.S.O., E.S.D., Avadi, 13 days' earned leave, 17th Aug. 1953.

Shri Mahesh Dass, offg. S.W., C.W.E's office, Poona, one month's privilege leave, 25th Aug. 1953.

Shri S. Ramamoorthy, offg. C.A.O. Gde. I, C.E's office, Poona, one month and 8 days' privilege leave, 1st Sep. 1953.

Shri Sant Singh, tempy. B.S.O., E.S.D., Kandivili, 30 days' earned leave, 2nd Sep. 1953.

Shri Labh Singh, tempy. B.S.O., G.E's office (W), Jubbulpore, one month's privilege leave, 2nd Sep. 1953.

Shri A. K. Bhowmik, tempy. A.E.E.(B/R), A.G.E. (W), Bombay, permitted to return to duty, 7th Sep. 1953, The unexpired portion of leave viz. 6th Sep. 1953 to 18th Sep. 1953, granted to this officer vide Gazette Notn. No. 1194, dated 17th Oct. 1953, is hereby cancelled

Shri Sohan Singh, tempy. B.S.O., G.E's office, C.M.E. Kirkee, 31 days' earned leave, 7th Sep. 1953.

Shri R. W. Chainani, permt. S.E., C.W.E. Cochin, 35 days' earned leave, 10th Sep. 1953.

Shri Daulat Ram, tempy. A.E.E., IEM C.W.E's office Delhi, 69 days' earned leave, 25th Mar. 1953, 12 days' commuted leave, 2nd June 1953.

Shri Mulkh Raj Dutt, offg. C.A.O. Grade II, 8 days' privilege leave, 24th Sep. 1953.

N. S. SIVA, Under Secy.

**No. 1391.**—The undermentioned transfer is made:—

OFFICE OF THE C. A. O.

On transfer from Q.M.G's Branch, Shri K. N. Joshi, Offg. O.S., is appointed in the same capacity until further orders, vice Shri R. C. Drown transferred on promotion, 23rd Oct. 1953.

V. S. MATTHEWS, Dy. Secy.

**No. 1392.**—*Corrigenda.*—(i) In M. of D. Notn. No. 1174, dated 17th Oct. 1953, under the heading, REGULAR ARMY—ARMY MEDICAL CORPS (Permanent Regular Commission) To be Lt. (On probation) against the name of Ravindra Natwardas VAISHNAV M.B.B.S.(Bom.), M.S.(Bom.), F.C., P.S.(Bom.) (MR-583), delete the full stop after 4th Mar. 1953, and add, "with seniority for pay and promotion from 4th Sep. 1951 (includes 1 year antedate for M.S. and 6 months for hospital appointment)".

N. J. KAMATH, Dy. Secy.

(ii) M. of D. Notn. No. 180, dated 23rd Feb. 1952, in so far as it relates to Capt. Ranjit Singh (IC 3545), Artillery is hereby cancelled.

The period spent by this officer under cashiering viz. 22nd Jan. 1952 to 7th Aug. 1953 will however not count for any purpose.

(iii) In M. of D. Notn. No. 438, dated the 2nd May 1953, as amended by Notn. No. 925, dated 15th Aug. 1953, in so far as it relates to the grant of short service regular commission for a period of one year to Vishiv Raj KHANNA, for '14th July 1944' read '18th July 1944'.

(iv) In M. of D. Notn. No. 918A of 15th Aug. 1953, the following amendments are made:—

Under "To be hon. Cpts".

(a) Against IO 8114 Sub-Maj. and Hony. Lt. NARAYAN KARANDE, MLI, for "1st Oct. 1953" read "26th Jan. 1953".

Under "To be hony. Lts".

(b) Delete "IO 8471 Sub-Maj. SHERJANG GURUNG 4 GR., 23rd Mar. 1953".

(c) Against "IO 17858 Sub-Maj. HARKABAHA-DUR GURUNG, 5 GR." for "8th Dec. 1953" read "8th Dec. 1952".

K. C. JAIN, Dy. Secy.

(v) In M. of D. Notn. No. 453, dated the 2nd May 1953, in so far as it relates to Shri M. S. Kotivenkatesan, permt. S.W., delete the existing entries (i) and (ii), and substitute the following:—

'26 days' on half pay on M.C.' 4th Nov. 1952.

N. S. SIVA, Under Secy.

(vi) In M. of D. Notn. No. 1923, dated the 12th Nov. 1949, regarding promotion to Jemdr. against W.S. Hav. Partap Singh for "MTN/6871142" read "MTN/6571142"

S. R. GURUSWAMY, Under Secy.

(Navy Branch)

**No. 1393.**—The undermentioned gentlemen are appointed Actg. Sub-Lts. (E) on probation in the Engineering Branch w.e.f. the dates indicated:—

INDIAN NAVY  
(Permt. Cadre)

15th Oct. 1952

Balwant Rai PARTI

16th Oct. 1952

Satya Charan BOSE.  
Shankar Vishnu CHIPLUNKAR.  
Satya Prakash AGARWALA.

17th Oct. 1952

Sushil Kumar DAS.  
Sachidanand BHARGAVA.

No. 1394.—The following promotions are made:—

INDIAN NAVY

(Permt. Commissions)

Lt. Cdrs. to be Actg. Cdrs. (Paid)

H. Sopher, 19th Nov. 1953 whilst holding the apptt. of D.P.S.(R), N.H.Q.

Inder Singh, 16th Oct. 1953 whilst holding apptt. of Drafting Cdr., I.N., Barracks, Bombay.

No. 1395.—The undermentioned officer was sentenced by Court-Martial on 26th Aug. 1953, to forfeit nine months' seniority as a Lt. in the Indian Navy.

INDIAN NAVY

Lt. Vijayendra Nath Ball.

(Air Branch)

No. 1396.—The undermentioned officers are granted ante-date of commission for the purpose of pay and promotion w.e.f. 26th Feb. 1951:

INDIAN AIR FORCE

Tech. (Eng.) Branch

Plt. Offrs. S. Prakash (4262); Gursharan Singh (4263); S. P. Talwani (4264); L. Ramakrishna (4266); K. R. Natrajan (4270); S. B. Thapar (4271); A. S. Sarkar (4273).

Tech. (Eng/Elect.) Branch

Plt. Offrs. S. G. Agarwal (4279); S. A. Desai (4298); R. S. Bhole (4299); H. S. Bhatia (4300); V. K. Gupta (4301); G. K. Kumar (4302); Rajindar (4303); B. K. Sarin (4304).

Tech. (Sigs.) Branch

Plt. Offrs. T. D. Thammiah (4286); G. S. Sandhu (4287); S. N. Wadhwa (4288); H. C. Verma (4289); S. C. Mehra (4290); B. K. Bose (4291); J. P. Bhargava (4292); G. S. Mehta (4293); S. C. Gupta (4294); B. L. Sabharwal (4295); N. P. Chaudhuri (4296); R. P. Pande (4311).

Tech. (Armt.) Branch

Plt. Offrs. R. V. Thomas (4275); R. K. Agarwal (4277); C. K. Gopal Rao (4278); S. R. Sharma (4279); K. S. Balakrishna (4280); S. G. Krishna Prasad (4282); N. N. Malhotra (4284); B. B. Lal (4285).

No. 1397.—The undermentioned officers who was granted Permt. Commission (on probation) is confirmed w.e.f. 1st Sept. 1953:—

INDIAN AIR FORCE

G. D. (Nav.) Branch.

Plt. Off. K. C. Kesavan (4362).

No. 1398.—The undermentioned Plt. Offrs. are promoted to the subs. rank of Fg. Off:—

INDIAN AIR FORCE

G. D. (P) Branch.

M. C. Butalia (4221), 25th Jan. 1953.

M. W. Tilak (4331); B. K. Dhiman (4332); J. P. Gupta (4333); S. L. Tandon (4334); K. K. Malik (4335); C. G. Jagannath Rao (4336); K. D. Hoon (4337); V. K. Singh (4338); D. Satur (4339); N. S. Mian (4340); R. L. Badhwar (4341); A. J. Maitland (4343); P. K. Chitnavis (4345); C. V. Parker (4346); K. Hari Singh (4349); H. N. Kaul (4351); R. C. Mariano (4353); V. B. B. Misra (4354); M. S. Rane (4355); S. Sen (4356); R. N. Kaul (4357); M. K. Rudra (4358); S. C. Saxena (4359); 30th Aug. 1953.

G. D. (Nav) Branch

P Devgon (4361), 1st Sep. 1953.

Education Branch

S. S. Bhasin (3817), 1st Sep. 1953.

J. K. Gandhi (4159); M. R. Gupta (4160); V. C. Sathe (4161); U. N. Ramchandra Rao (4162); 8th Sep. 1953.

NAGENDRA SINGH, Dy. Secy.

